

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 01-06-2021 To 01-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	635/2021	JAYDEB PAUL AND ORS	JAYDEEP KANTA BHOWMIK	01-06-2021	NAME OF THE PETITIONER NO-3 IS MISMATCH WITH ID PROOF NAME OF THE ADV- JAYDEEP KANTA BHOWMIK
2	CRM	637/2021	GANESH ROY @ JHANTU	MADHUSHRI DUTTA	01-06-2021	1.VAKALATNAMA FORMAT IS INCORRECT 2. PLEASE PROVIDE THE ID PROOF OF THE PETITIONER NAME OF THE ADV- MADHUSHRI DUTTA
3	CRM	638/2021	PRAMOD KUMAR AND ANR	HILLOL SAHA PODDER	01-06-2021	PLEASE IDENTIFY THE THUMB IMPRESSION OF THE PETITIONER NO. 1 IN THE VAKALATNAMA NAME OF THE ADV- HILLOL SAHA PODDER

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